

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219

Company Appeal-216/ND/2023

IN THE MATTER OF:

Swastik Corporate Solution Ltd.

...

Applicant/Petitioner

Versus

RoC & Anr.

...

Respondent

Under Section: 252(2)

Order delivered on 09.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Harshit Kumar Rawat

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 14.06.2024.

**Sd/-
(COURT OFFICER)**